

which considered these recommendations, as I have stated in my statement, generally endorsed the recommendations of the Committee but added that comments of the State Governments should be obtained. Now, Sir, I have not yet received comments from all the State Governments.

SHRI S. M. BANERJEE: Sir, I have given my adjournment motion....

MR. SPEAKER: Mr. Banerjee, I have not yet declared the Question Hour Over.

SHRI S. M. BANERJEE: Sir....

MR. SPEAKER Now, the Question hour is over.

WRITTEN ANSWERS TO QUESTIONS

Spreading of Sea-Erosion of New Areas from the Coast of Kerala

*367 SHRI BIRENDER SINGH RAO:

SHRI MUKHTIAR SINGH MALIK:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether it has come to the notice of the Government that the sea erosion has been spreading to new areas from the coast of Kerala; and

(b) if so, the steps taken or proposed to be taken by Government to check sea-erosion?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI KEDAR NATH SINGH): (a) Of the total coast line of India of about 5700 kms., the problem of sea erosion is severe and widespread only along the Kerala coast, where about 320 kms. out of the total length of 560 kms. are subject to erosion. In the other coastal areas, sea erosion occurs at a few places but there have been no reports of any serious erosion affecting new areas.

(b) Anti-sea-erosion measures form part of the State plans and, as such, the planning and implementation of these measures are the responsibility of the State Governments.

The State Government of Kerala has been executing anti-sea erosion measures since the First Plan. A length of about 113 kms has been protected up to the end of the Fourth Plan with an outlay of Rs. 17.50 crores, of which the Centre has provided special loan assistance of Rs. 4.59 crores. These measures are being continued in the Fifth Plan also, for which an outlay of Rs. 20 crores has been tentatively proposed.

In the other States, where the problem is of a localised nature, and not of any serious magnitude, the State Governments concerned plan and implement measures, as considered necessary.

'Test Relief Work' in Trivandrum and Quilon Distt. under Crash Programme

*369 SHRIMATI BHARGAVI THANKAPPAN: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether any 'Test Relief Work' is being carried on in the districts of Trivandrum and Quilon of Kerala State at present under the crash programme for rural employment;

(b) if so, the number of persons provided with employment and the nature of jobs given to them; and

(c) the expenditure incurred on these works during the current year upto date?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI SHAHNAWAZ KHAN): (a) to (c). Information is being collected and will be laid on the Table of the Sabha.